

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2006
TO BE ANSWERED ON 22.09.2020**

STATUS OF NTPC PLANT IN UTTAR PRADESH

†2006. SHRI ASHOK KUMAR RAWAT:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the proposed locations at which plants of National Thermal Power Corporation(NTPC)Limited are to be set up in Uttar Pradesh, district-wise;**
- (b) the status of construction of the plants alongwith the expenditure to be incurred thereon;**
- (c) whether arrangements of land for the construction of plants have been made and if so, the rate at which the farmers have been compensated;**
- (d) the time by which the construction work of the said plants is likely to be completed;**
- (e) the quantum of power to be generated from these plants, plant-wise;**
- (f) whether any provision has been made to supply power at cheaper rates to the affected villagers of the area and if so, the details thereof; and**
- (g) the steps taken by the Government to provide employment to each member of the affected farmers whose land has been acquired to set up these plants?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b) : NTPC Limited projects which are under construction in Uttar Pradesh are as follows:

S. No.	Project	District	Investment Approval Cost (Rs. Crore)
1.	Tanda-II- 2x660 MW (Coal)	Ambedkar Nagar	9188.98*

2.	Bilhaur-I-140 MW (Solar)	Kanpur Nagar	635.55
3.	Bilhaur-II-85 MW (Solar)	Kanpur Nagar	442.58
4.	Auraiya Ground Solar-20 MW	Auraiya	92.06
5.	Auraiya Floating Solar-20 MW	Auraiya	100.30
6.	Rihand Solar-20 MW	Sonbhadra	98.75
7.	Meja(JV)# -2x 660 MW (Coal)	Allahabad	9751.00*

***including unit-1 which is already commissioned.**

#Joint Venture (JV) with Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited (UPRVUNL)

(c) : (i) The land for Meja, Tanda-II and Bilhaur-I&II projects, have already been acquired by the State Government.

(ii) Auraiya (Ground & Floating) Solar and Rihand Solar Projects are planned on existing land which was acquired for Auraiya Gas and Rihand (coal based) Power Project. No new land has been acquired.

(iii) The rate of land compensation is decided by the State Government as per the provisions of the extant Land Acquisition Act. The amount of land compensation, as decided by the State Government, has been paid by NTPC to the District Administration for further disbursement to the farmers.

(d) & (e) :

Sl. No.	Project	Anticipated Project Commissioning Schedule
1.	Tanda-II (660 MW, Unit 2)	2020-21
2.	Bilhaur-I Solar (140 MW)	2020-21
3.	Bilhaur-II Solar (85 MW)	2021-22
4.	Auraiya Ground Solar (20 MW)	2020-21
5.	Auraiya Floating Solar (20 MW)	2021-22
6.	Rihand Solar (20 MW)	2021-22
7.	Meja(JV) (660 MW, Unit 2)	2020-21

(f) & (g) : The power from the project, is supplied to the consumers at the tariff rates decided by the Appropriate Regulatory Commission. Since NTPC Limited has state of the art technology in its plants which are mostly automated, direct job opportunities in NTPC are limited. However, NTPC gives preference to the project affected persons in providing employment, subject to the availability of vacancies and their suitability.